

ITEM NO.4

COURT NO.6

SECTION IV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A. No. 76/2014, I.A. Nos. 40-47/2008, I.A. Nos. 48-55/2008 in  
Civil Appeal No(s). 3300-3319/2013

TILAK RAJ & ORS.

Appellant(s)

VERSUS

STATE OF HARYANA & ANR.

Respondent(s)

(for amendment of cause title and c/delay in filing substitution  
appln. and substitution and office report)

Date : 15/05/2015 These applications were called on for hearing  
today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR  
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Appellant(s) Mr. Somvir Singh Deswal, Adv.  
Mr. Satbir Singh Pillania, Adv.  
Mr. Shree Pal Singh, Adv.

For Respondent(s) Mr. B.K. Satija, AAG  
Ms. Monica Gusain, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List the IAs in the month of July, 2015.

(DEEPAK MANSUKHANI)  
COURT MASTER

(TAPAN KUMAR CHAKRABORTY)  
COURT MASTER